

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:123  
ANSWERED ON:22.02.2011  
DAMAGE BY CLOUD BURSTS  
Owaisi Shri Asaduddin

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether the information has since been collected;
- (b) if so, the details thereof; and
- (c) the present status of relief and rehabilitation of the affected people in the country?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS(SHRI MULLAPPALLY RAMACHANDRAN)

(a) to (c): As per information received from the States, during the monsoon 2010, two incidents of cloudburst occurred (i) Leh in Jammu & Kashmir on 6th August 2010 leading to flood and mud slides over the region, in which 231 human lives lost, 1805 livestock lost and 13658.35 ha. Cropped areas affected. (ii) Bageshwar district in Uttarakhand on 19th August 2010, which led to loss of 25 human lives.

The primary responsibility for undertaking rescue & relief measures in the even of natural disasters rests with the State Government concerned. The State Government concerned, is required to spend expenditure on relief operation of immediate nature, in conformity with the items & norms of assistance approved by the Government of India. The Central Government supplements the efforts of the State Governments by providing appropriate financial and logistic support. For this purpose, a State Disaster Response Fund (SDRF) has been constituted for each State, with certain allocated amount based on the recommendations of Finance Commission. In cases of calamities of severe nature, SDRF is supplemented by the National Disaster Response Fund (NDRF) in accordance with the laid down procedure.

On receipt of memorandum from the State of Uttarakhand and Jammu & Kashmir, Central Teams were constituted, which visited Uttarakhand on 19-21 October 2010 and Jammu & Kashmir from 14-17th September 2010 for on-the spot assessment of damage in the wake of floods/landslides, including cloudburst, during 2010.

Regarding Uttarakhand, it is stated that the High Level Committee (HLC), in its meeting held on 13.12.2010, inter-alia considered the memorandum, report of the Central Team, recommendations of the Inter-Ministerial Group (IMG) thereon and the extant items & norms of assistance from CRF/SDRF and NDRF and approved the following assistance:-

# Rs. 624.07 crore for flood/landslides/cloudburst management of 2010, subject to adjustment of 75% of balance available in the SDRF account of the State for the instant calamities including cloudburst.

# Rs. 71.10 crore from Special Component of the National Rural Drinking Water Programme (NRDWP) for repair of damaged infrastructure relating to Drinking Water Supply Works.

With regard to J&K, the report of the Central Team has been considered by the Inter-Ministerial Group (IMG) in its meeting held on 18th January 2011. As per the laid down procedure, the recommendations of IMG is being placed before High Level Committee (HLC) for consideration of quantum of fund from National Disaster Response Fund (NDRF) in its next meeting shortly.